GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY LOK SABHA UNSTARRED QUESTION NO. 1369 TO BE ANSWERED ON 07.12.2015

Uniform Education Policy

1369. SHRI OM PRAKASH YADAV: SHRI SHIVKUMAR UDASI: SHRI D.S. RATHOD: SHRI PARESH RAVAL: SHRI C.R. CHAUDHARY: SHRI RAJAN VICHARE: SHRI GANESH SINGH: SHRIMATI SANTOSH AHLAWAT: SHRI SUMEDHANAND SARSWATI: SHRI PANKAJ CHAUDHARY: SHRI SUNIL KUMAR SINGH: SHRI ELUMALAI V.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is considering to adopt uniform Education Policy *i.e.* 'one nation, one syllabus, one exam and core curriculum' concept from 1st standard to 12th standard and if so, the details thereof;

(b) the time by which this is likely to be implemented;

(c) whether the said Policy is aiming to remove all loopholes in the existing education system and easy access to better education in all sections and if so, the details thereof;

(d) whether various State Education Boards and other stakeholders have been consulted in this regard and if so, the response therefrom in this regard; and

(e) whether the Government has any plan to provide low cost/free education in the country and if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): Education, being a subject in the Concurrent List of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State/Union Territory Governments to frame curriculum and syllabus and conduct examinations for their schools. There is no proposal to enforce a uniform syllabus, examination and curriculum form 1st standard to 12th standard. The National Policy on Education (NPE), 1986 (as modified in 1992) recommends that the national system of education will be based on a National Curriculum Framework (NCF), which contains a common core along with other components which are flexible. As a follow up to the NCF, curriculum, syllabi, text-books and other supplementary material have been developed by NCERT. State Council of Educational Research and Training (SCERTs) and State Education Boards either adopt or adapt NCERT's model syllabi and textbooks or develop their own syllabi and textbooks based on NCF.

(e) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that every child of the age of six to fourteen years shall have the right to free and compulsory education in a neighbourhood school till the completion of his or her elementary education.
